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Dated: 14.12.92

Mr. G.R. Menghani, counsel for
the applicant. Mr. S.C. Dhawan, counsel
for the respondents.

By consent adjourned to 11.1.93,
for hearing on admission.

(V.D. DESHMUKH)
M(J)

Per Tribunal

Date: 11.1.93

Applicant in person / by None

Advocate / Respondent by Mr. Ramkewalk/A
Council. Due to disturbances in my eyes

The matter adjourned to
for AH

22.1.93

Dy. Registrar

Dated: 22.1.93

Shri G. K. Masand for the
applicant, Shri S.C. Dhawan for
the respondents.

Shri Masand states that he
has been instructed by the applicant
not to press this application. Accord-
ingly, it is dismissed as not pressed.

(S.K. Dhawan)
V.C.

order/Judgement despatched
to Applicant/Respondent (s)
on 29/1/92.

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